

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 210
338/252/ND/2020

IN THE MATTER OF:

M/s. Solitaire Farms Private Limited

...APPELLANT

Vs.

Registrar of Companies

...RESPONDENT

Section

Under Section 252

**Order delivered on 23.12.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Appellant

**:Mr. Himanshu Harbola with Ms.
Navneet Kaur, PCS**

For the ROC


:Mrs. Sweety Khattar, AROC


For the Income Tax Department

**:Mr. Kunal Sharma and Ms. Zehra
Khan, Standing Counsels.**

ORDER

Heard the submissions made by the counsel for the appellant as well as AROC and Ld. Counsel for the Income Tax Department. Order in this matter is reserved.


(V.K. Subburaj)
Member (T)


(P.S.N. Prasad)
Member (J)